NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

Mr. Bipin Sagar

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M.S. PARADOWAS ACW EN

MY. Mayor knowlyporker

Yo Kanga & company

Advocates for

Petitioner

3. Fachan Derbach af w Advocatis for

County

Respondent

Usur Tanna

i by Pravin Mehta and Nos. 2 and 3

Author & W.

Order CP NO. 79 /397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 13.1.2017

sd/-B.S.V. PRAKASHKÚMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)